

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 25/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

P. T.O.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUI -Versus- UCIC Pvt.Ltd. & Ors.	F & Anr	
Under Section	241/242		
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. CS. SANJAY 2. CS. ROHIT -	KUMAR GUPTA (PES) (UMAR KESHRI (PES)	RESPONDENT NO.	Rohit Keshri 04/10/12.
RATINATIO BATE L. GRAVEAU KHA L. GRAVEAU KHA L. SHOUNAV- J. PRITHAT BP E. RASSHREE	HITHN, ADV TONSCHUPTA MITRA ADV	AN PERMONE	25 Parchuk

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

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